

PUBLIC NOTICE

This is to inform the general public that my client Sri K. R. Shaahli Kumar, residing at No. 322, 2nd Block, 3rd Floor, Behind Church, K.S. Town, Bengaluru - 560060, was in possession of the original Sale Agreement dated 22.03.2019, bearing Document No. KEN-1-1204/12/18-19, C.D. No. KEND759, registered in the office of the Sub-Registrar, Kengeri, Bengaluru. The aforesaid original Sale Agreement has been lost/misplaced at Kengeri Upanagara, Bengaluru, during the period from 14.10.2023 to 14.10.2026. Despite making diligent efforts to trace the said document, my client has been unable to locate the same. In this regard, my client has lodged a Local Article Report bearing No. 2482128/2026, dated 14.10.2026, with Karnataka State Police.

Therefore, the general public is hereby informed that if any person finds or comes into possession of the aforesaid original Sale Agreement, they are requested to return the same or contact the undersigned within 7 days from the date of publication of this notice. Any person dealing with or attempting to misuse the said document is requested to take due note of this public notice.

Manjunath A. Advocate
Manjunath Ayyappa & Associates
No.1155A, 6th Main, 3rd Cross, Kengeri
Upanagara, Bengaluru - 560060.
Mobile No.: 916486888

IN THE COURT OF THE HON'BLE 34TH ADDL. CHIEF JUDICIAL MAGISTRATE AT BANGALORE
Crl. Mis. No. 50230 / 2026

Between : 1. LIPIKA BALA MONDAL, Old. Late Sukhdar Mondal, aged about 36 years, 2. Smt SARASWATI MONDAL, Late Sukhdar Mondal, aged about 60 years, 3. Mr. JANTU KUMAR MONDAL, S/o. Late Sukhdar Mondal, aged about 34 years. All are permanent residents of Ban Banya, Ashok Nagar, Jayanagar (M) North 24 Panchang, West Bengal-742523, Presently at No. 17, 54/4, 54/5, Halanayakanahalli, Near Shirdi Sai Baba Temple, Bangalore-560 035. ...PETITIONERS
AND : The Commissioner of BBMP, Registrar of Births & Deaths, Bangalore South. ...RESPONDENT

PAPER PUBLICATION
Whereas, the petitioners have filed the above petition u/s. 13(3) of the Birth and Death Act seeking direction to the Commissioner, Bangalore, to register the death of the deceased is the father of Petitioner Nos. 1 and 3 and husband of Petitioner No. 2, by name SUDHEE MONDAL S/o. LATE NISHIKANTA MONDAL, was died on 13-06-2024 at No.17, 54/4, 54/5, Halanayakanahalli, Near Shirdi Sai Baba Temple, Bangalore-560 035.

If any person interested in the matter may appear before the Hon'ble 34th Addl. Chief Judicial Magistrate at Bangalore, either personally or through an advocate duly instructed at 11.00 a.m. on 07.11.2026 which date the case is posted for hearing. Given under my hand and the seal of the court dated this 13.10.2026.

By order of the Court, Sheristadar, XXXIV Addl. Chief Judicial Magistrate Court, Bengaluru City, Advocate for Petitioners: A.M. MULLAWAR, Advocate No. 12/55, L.B.F. Road, Doddamavalli, Bangalore-560 004.

Form No. INC-25A
Advertisement to be published in the newspaper for conversion of public company into a private company

Before the Regional Director, South Western Region, Ministry of Corporate Affairs

In the matter of the Companies Act, 2013, section 14 of the Companies Act, 2013 and rule 41 of the Companies (Incorporation) Rules, 2014

AND

In the matter of M/s Dhavsh PV Technologies Limited having its Registered office at Plot 95/1 to 95/2 Tower-2 E-city Software Park, Electronics City Phase 1 Hosur Main Road, Electronics City, Bangalore, Bangalore South, Karnataka, India, 560100. Notice is hereby given to the general public that the company intending to make an application to the Central Government under section 14 of the Companies Act, 2013 read with aforesaid rules and is desirous of converting into a private limited company in terms of the special resolution passed at an Extra Ordinary General Meeting held on 27th July 2026 to enable the company to give effect for such conversion. Any person whose interest is likely to be affected by the proposed change/status of the company may deliver or cause to be delivered or send by registered post of his objections supported by an affidavit stating the nature of his interest and grounds of opposition to the concerned Regional Director at the address given below, within fourteen days from the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below.

Address of the Company: Plot 95/1 to 95/2 Tower-2 E-city Software Park, Electronics City Phase 1 Hosur Main Road, Electronics City, Bangalore, Bangalore South, Karnataka, India, 560100.
Address of the Regional Director: 'E' Wing, 2nd Floor, Kendriya Sadana, Kormangala, Bangalore-560034, Karnataka.
For and on behalf of Dhavsh PV Technologies Limited
Sd/-
Narasimreddy Manjunathreddy
Managing Director
Date: 28-Oct-2026
Place: Bangalore
DIN: 07720291

IndiaShelter
Home Loans

INDIA SHELTER FINANCE CORPORATION LTD.
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "the Act") read with Rule 8(i) of the Security Interest (Enforcement) Rules, 2002 (hereinafter referred to as "the Rules"). Notice is hereby given to the public in general and in particular to the Borrower(s), Co-Borrower(s) and Guarantor(s) or their legal heir(s) or representative(s) that the below described immovable property(s) mortgaged/charged to India Shelter Finance Corporation Limited (hereinafter referred to the Secured Creditor), the possession of which has been taken by the Authorized Officer of the Secured Creditor having its Registered Office at India Shelter Finance Corporation Limited, 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004; will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on the dates mentioned below for realization of the amount due to the Secured Creditor from the borrowers, co-borrowers and guarantors. The sale will be done by the Authorized Officer at the place mentioned below.

Loan Account No./ AP No. & Name of Borrower(s)/Co-Borrower(s) Guarantor(s)	Demand Notice u/s 13(2) Date & Amount	Description of the Immovable Property/Secured Asset	Date and Type of Possession	Reserve Price
HLDAVLLONS00000 5085975 / P-12000577, Benakashetti Putamma, Benakashetti Kotappa, Benakashetti Amrutha Yarabala Kotresh	11-Sep-25 / Rs.654485/- Bid Increase Amount Rs.10000 /- (Rupees Ten Thousand Only)	Property no 151200401100101172, as per GP property no 1131, halawagalu village and panchayat, harappanahalli TG, vijayanagara district- 583213 583213 Bangalore Karnataka , East- road, West-nagaraj house, North- road, South- basavaraj house.	08-Sep-26, Symbolic Total Outstanding as On Date 20-Oct-26 Rs.810014/-	Rs.1232700/- Earnest Money Deposit (EMD) Rs.123270/-
Place Of EMD Deposition:- Pasmurthy Srinivas Bharat , 9100936306 , 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004. Place Of Auction: 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004				
Loan Account No./ AP No. & Name of Borrower(s)/Co-Borrower(s) Guarantor(s)	Demand Notice u/s 13(2) Date & Amount	Description of the Immovable Property/Secured Asset	Date and Type of Possession	Reserve Price
HL11CHLONS00000510445 1 /AP-10241299, Devika G S , Puttaswamy G D , G D Mohan ,	12-Aug-25 / Rs.926565/- Bid Increase Amount Rs.10000 /- (Rupees Ten Thousand Only)	PID No-1521100301700620143, Property No-469/41, Gowdagere Village, Nidagatta Panchayath, Malavalli Taluk, Mandya District KARNATAKA 571430. 571430 Bangalore Karnataka ,	08-Apr-26, Symbolic Total Outstanding as On Date 20-Oct-26 Rs.117487/-	Rs.1464680/- Earnest Money Deposit (EMD) Rs.146468/-
Place Of EMD Deposition:- Pasmurthy Srinivas Bharat , 9100936306 , 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004. Place Of Auction: 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004				
Loan Account No./ AP No. & Name of Borrower(s)/Co-Borrower(s) Guarantor(s)	Demand Notice u/s 13(2) Date & Amount	Description of the Immovable Property/Secured Asset	Date and Type of Possession	Reserve Price
LA11VLLONS00000 5076869 / AP-10190504 , Manjamma C , Santoda B S , Purushothama S , Mani R	14-Jul-25 / Rs.1301082/- Bid Increase Amount Rs. 10000 /- (Rupees Ten Thousand Only)	All the piece and parcel of Immovable Property bearing no 382 as per 11 B issued by the PDO Akki Hebblu Gramapanchayath, Property Unc No. 152100100300101014, situated at Akki Hebblu Village, Akki Hebblu Grama Panchayath, K.R.Peta Taluk, Mandya Dist. Measuring East-west 9.144 Meter North-South 13.411 Meter total measuring 122.63 sq meter consisting of 122.63 House bounded as follows - East- House of Kavamma, West- House of Rathnamma, North- Road, South- House of Yellamma.	23-Mar-26, Symbolic Total Outstanding as On Date 20-Oct-26 Rs.1258025/-	Rs.1541274/- Earnest Money Deposit (EMD) Rs.154127/-
Place Of EMD Deposition:- Pasmurthy Srinivas Bharat , 9100936306 , 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004. Place Of Auction: 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004				
Loan Account No./ AP No. & Name of Borrower(s)/Co-Borrower(s) Guarantor(s)	Demand Notice u/s 13(2) Date & Amount	Description of the Immovable Property/Secured Asset	Date and Type of Possession	Reserve Price
LAKLVLLONS00000 5133180 / AP-10300947 , Tholisamma , M S Srikanth .	12-Jan-26 / Rs.1215001/- Bid Increase Amount Rs.10000 /- (Rupees Ten Thousand Only)	All Piece And Parcel Of property bearing V/PKatha No.117, property No. PID No. 151900203800720068, measuring 3.7152 X 13.1064 meters, totally measuring : Ramasagara GP, KGF Taluk, Kolar District Karnataka 563116 and bounded as follows - East by: Passage, West by: Property of Shashikala, North by: Property of Muniventkatappa, South by: Property of Muniventkatappa	04-Sep-26, Symbolic Total Outstanding as On Date 20-Oct-26 Rs.1407423/-	Rs.1750350/- Earnest Money Deposit (EMD) Rs.175035/-
Place Of EMD Deposition:- Pasmurthy Srinivas Bharat , 9100936306 , 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004. Place Of Auction: 3367/3A, 1st Floor, Nandi Sankirana, Above Apollo Pharmacy, Shanamur Road, Opp. HP Petrol Pump, MCC B Block, Davanagere - 577004				
Date & Time of Inspection 27-Nov-26 10.00 A.M To 5.00 P.M		EMD Deposition Last Date: 28-Nov-26 10.00 A.M To 5.00 P.M		Date and Time of Auction. 30-Nov-26 10.00 A.M To 5.00 P.M
Mode of Payment: All Payment Shall be Made By Draft, RTGS, NEFT, In Favour of India Shelter Finance Corporation Limited.				

KBNBFC
KrazyBee Services Limited

KRAZYBEE SERVICES LIMITED
CIN: U05100KA2016PLC086990
Regd. Off: 3rd Floor, 128/9, Maruthi Sapphire, Old HAL Airport Road, Murugesphalya, Bengaluru-560017

Public Notice for Withdrawal of Closure of L.A.P. Sales Office

This notice is in reference to the "Public Notice for closure of our L.A.P. Sales Office" published on 21-07-2026, regarding the intended closure of our L.A.P. Sales Office located at KrazyBee Services Ltd, Shop No. 6, 2nd Floor, Panchusheela Arcade, 100 Feet Road, 1st Cross, Gandhinagar, Mandya, Karnataka - 571401. This office was originally scheduled to be closed with effect from 21st October 2026 due to strategic realignment of operations.

Notice is hereby given that the Company has decided to withdraw the aforementioned closure notice. The L.A.P. Sales Office at the Mandya location will not be closed and will remain fully operational.

Any correspondence may continue to be directed to the Mandya office or to the registered office of the Company located at KrazyBee Services Limited, 3rd Floor, No. 128/9, Maruthi Sapphire, HAL Old Airport Rd, Murugesphalya, Bengaluru, Karnataka 560017.

Date: 28-10-2026, For KrazyBee Services Limited
Place: Mandya Sd/- Pallavi Lingaraju, Company Secretary M. No. A56733

IN THE COURT OF THE HON'BLE XXX ADDL. CHIEF JUDICIAL MAGISTRATE AT BANGALORE
Crl. Mis.No. 11034/2026

BETWEEN: 1. Sh. S.A. PATALAPPA, S/o. Late. Annapurna, aged about 41 years, Rtd. Sadehalli, Aradeshnanahalli, Bangalore North, Bangalore-562 110, and others. ...PETITIONERS
AND: The Commissioner of BBMP, Registrar of Births & Deaths, Bangalore. ...RESPONDENT

NOTICE
Whereas, the petitioners have filed the above petition u/s. 13(3) of the birth and death acts seeking direction to the commissioner, Bangalore to register the death of the deceased is the father of petitioner No.1, 3 to 5 and husband of petitioner No.2 by name ANJINAPPA S/O. LATE. KENPAIAH who was died on 29-03-2007 at Sadehalli Village, Yelahanka Hobli, Bangalore North Taluk, Bangalore.

If any person interested in the matter may appear before Hon'ble 30th Addl. Chief Judicial Magistrate at Bangalore, either personally or through an advocate duly instructed at 11.00 a.m. on 04/11/2026 to which date the case is posted for hearing.

Given under my hand and the seal of the court on this 23/10/2026.

By order of the Court, Sheristadar, XXX ACJM Court, Bangalore City, Advocate for Petitioners: Sri. SANTOSH BBMP, Near Uppanappa Police Station, Bangalore-560 009.

 RBL BANK LTD.		REGISTERED OFFICE: 1st Lane, Shahupuri, Kolhapur-416001						
apno ka bank		National Operating Centre : 9th Floor, Techplex-1, Off Veer Savarkar Flyover, Goregaon (West) Mumbai – 400062						
GOLD AUCTION CUM INVITATION NOTICE								
The below mentioned borrower has been served with margin call notice to pay Margin amount towards the loan facility against gold ornaments ("Facility") availed by them from RBL Bank Limited. Since the borrower has failed to repay Margin amount under the Facility, we are constrained to conduct an auction of the pledged gold ornaments on dates mentioned in the below table. In the event any surplus amount is realised from this auction, the same will be refunded to the concerned borrower and if there is a deficit post the auction, the balance amount shall be recovered from the borrower through appropriate legal proceedings. RBL Bank has the authority to remove following account from the auction without prior intimation. Further, RBL Bank reserves the right to change the Auction Date without any prior notice.								
Sr. No.	Account Number	Branch Name	Borrower's Name	Details of Gold Ornament (in gms)		Gold Auction Venue	Branch Manager Name & Mobile No.	Auction Date & Time
1.	809011247581	Gokak	SIDDAPPA TADASANAVAR	TOTAL_GROSS_WT	40	RBL Bank Ltd, CST, No.3195/B/2B, Opp Court, Main Road, Hospet Galli, Gokak 591 307	Nagaraj K M 9880714287	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.30			
				TOTAL_STONE_WT	0			
				TOTAL_NET_WT	39.7			
2.	809010941680	Ankali(Belgaum)	SADASHIV APPASAB ARABHAVI	TOTAL_GROSS_WT	93.9	RBL Bank Ltd, A/P: Ankali 591 213, Tal.: Chikodi, Dis.: Belgaum	Anand Badanikai 9448821850	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	7			
				TOTAL_NET_WT	86.9			
3.	809008787315	Harogeri	VIJAYAKUMAR SHIVARUDRAPPA KANAMADI	TOTAL_GROSS_WT	40	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	0			
				TOTAL_NET_WT	40			
4.	809012119230	Harogeri	SANTOSH VASANT DHARMATTI	TOTAL_GROSS_WT	79	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	9			
				TOTAL_NET_WT	70			
5.	809012001108	Harogeri	SATYAGOUDA SIDALING PATIL	TOTAL_GROSS_WT	54.7	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	1.5			
				TOTAL_NET_WT	53.2			
6.	809011961089	Bagalkot	PANDAPPA SAVANT	TOTAL_GROSS_WT	42.1	RBL BANK Ltd,T.P. No. 163A/2B, Near Lions School, Bagalkot, Kartakata-587 101	Pandhari Deshpande 9986031008	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	3.1			
				TOTAL_NET_WT	39			
7.	809012064301	Mudhol	NIRMAL SHIRAGUMPI	TOTAL_GROSS_WT	78.25	The RBL BANK Ltd, CTS 4026/3/D/6, Near Ranna Circle, Mudhol, District Bagalkot, Karnataka - 587 313	Rajendra Shinde 8073500810	26-11-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	5.6			
				TOTAL_NET_WT	72.65			
8.	809011957420	Gokak	BHIMASHEN IRAPPA MALLAPURE	TOTAL_GROSS_WT	35.10	RBL Bank Ltd, CST, No.3195/B/2B, Opp Court, Main Road, Hospet Galli, Gokak 591 307	Nagaraj K M 9880714287	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.30			
				TOTAL_STONE_WT	0.00			
				TOTAL_NET_WT	34.80			
9.	809012141497	Gokak	TAPASWI VIJAY KAROSHI	TOTAL_GROSS_WT	58.60	RBL Bank Ltd, CST, No.3195/B/2B, Opp Court, Main Road, Hospet Galli, Gokak 591 307	Nagaraj K M 9880714287	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.40			
				TOTAL_STONE_WT	8.00			
				TOTAL_NET_WT	50.20			
10.	809011961894	Gokak	SHASHIKUMAR WALI	TOTAL_GROSS_WT	92.10	RBL Bank Ltd, CST, No.3195/B/2B, Opp Court, Main Road, Hospet Galli, Gokak 591 307	Nagaraj K M 9880714287	30-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.30			
				TOTAL_STONE_WT	0.00			
				TOTAL_NET_WT	91.80			
11.	809012128353	Ankali(Belgaum)	DATTU BALAVANT MORE	TOTAL_GROSS_WT	37.50	RBL Bank Ltd, A/P: Ankali 591 213, Tal.: Chikodi, Dis.: Belgaum	Anand Badanikai 9448821850	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	8.30			
				TOTAL_NET_WT	29.20			
12.	809011535024	Dharwad	MANJULA SHARANABASAPPA SHIRAGUR	TOTAL_GROSS_WT	100.50	RBL BANK Limited, CTS No.96B/1B, Ground and First Floor, Jayashree Arcade, P.B.Road, Opp.BRTS Bus Stop, Jubilee Circle, Dharwad - 580001	Rajendra M Shintiri 9611378484	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.10			
				TOTAL_STONE_WT	12.10			
				TOTAL_NET_WT	88.30			
13.	809012123288	Harogeri	MAHESH SHRISHAIL TELI	TOTAL_GROSS_WT	80.00	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	0.00			
				TOTAL_NET_WT	80.00			
14.	809012006325	Harogeri	NIKHIL BASAVARAJ HANJI	TOTAL_GROSS_WT	99.90	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	0.00			
				TOTAL_NET_WT	99.90			
15.	809011961821	Harogeri	PREETI VINAYAK ALAGUR	TOTAL_GROSS_WT	66.80	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	3.10			
				TOTAL_NET_WT	63.70			
16.	809012207465	Harogeri	GOPAL KAMBAR	TOTAL_GROSS_WT	133.90	The RBL BANK Ltd., VPC No.3096, Ground Floor, Sadalagi Building, Athani Road, HARUGERI, Taluka Raibag, District Belgaum-591 220	Shivanand Kunchaganur 9980355299	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	1.10			
				TOTAL_NET_WT	132.80			
17.	809010594303	Ramnagar	PRASANNA C D	TOTAL_GROSS_WT	130.00	*The RBL Bank Ltd., Khata No.169/1789/1736, Ground Floor, GNR Complex, I stage, B M Road, Ramanagara-562159*	Gangadhar K 8884188861	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	2.70			
				TOTAL_STONE_WT	6.40			
				TOTAL_NET_WT	120.90			
18.	809011996766	Ramnagar	AJAY KUMAR K	TOTAL_GROSS_WT	82.50	*The RBL Bank Ltd., Khata No.169/1789/1736, Ground Floor, GNR Complex, I stage, B M Road, Ramanagara-562159*	Gangadhar K 8884188861	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	1.80			
				TOTAL_STONE_WT	3.90			
				TOTAL_NET_WT	76.80			
19.	809008931145	Ramnagar	LOKESHA C D	TOTAL_GROSS_WT	68.00	The RBL BANK Ltd., Khata No.169/1789/1736, Ground Floor, GNR Complex, I stage, B M Road, Ramanagara-562159	Gangadhar K 8884188861	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	1.35			
				TOTAL_STONE_WT	1.70			
				TOTAL_NET_WT	64.95			
20.	809011997279	Ramnagar	RAMU H R	TOTAL_GROSS_WT	228.30	The RBL Bank Ltd., Khata No.169/1789/1736, Ground Floor, GNR Complex, I stage, B M Road, Ramanagara-562159	Gangadhar K 8884188861	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	4.70			
				TOTAL_STONE_WT	3.50			
				TOTAL_NET_WT	220.10			
21.	809011959127	Ramnagar	HEMAVATHI	TOTAL_GROSS_WT	94.40	The RBL BANK Ltd., Khata No.169/1789/1736, Ground Floor, GNR Complex, I stage, B M Road, Ramanagara-562159	Gangadhar K 8884188861	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	2.20			
				TOTAL_STONE_WT	1.40			
				TOTAL_NET_WT	90.80			
22.	809010119704	Bagalkot	BASAVARAJ SIDDAPPA BILAGI	TOTAL_GROSS_WT	34.10	RBL BANK Ltd,T.P. No. 163A/2B, Near Lions School, Bagalkot, Kartakata-587 101	Pandhari Deshpande 9986031008	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	0.00			
				TOTAL_NET_WT	34.10			
23.	809011946114	Bagalkot	AVINASH K KATTIMANI	TOTAL_GROSS_WT	47.30	RBL BANK Ltd,T.P. No. 163A/2B, Near Lions School, Bagalkot, Kartakata-587 101	Pandhari Deshpande 9986031008	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	3.60			
				TOTAL_NET_WT	43.70			
24.	809011256817	Doddballapur	JEEVAN BALAJI G V	TOTAL_GROSS_WT	73.60	The RBL BANK Ltd, 6th Cross Sahajananda Nagar, D' Cross, (Near LIC office) Doddballapur -561203	Balakrishna A 7411283114	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	1.70			
				TOTAL_NET_WT	71.90			
25.	809012164610	Yelahanka	K N LEE LAVATHI	TOTAL_GROSS_WT	54.60	RBL BANK Ltd, GF-1, Ground Floor, No.2, Maaruthi Complex, 1st A Main Road, HIG A Sector, Yelahanka New Town, Bangalore – 560064	Kumarswamy K M 9964172576	31-10-2026 02:00 PM to 03:00 PM
				TOTAL_IMPURITY	0.00			
				TOTAL_STONE_WT	0.50			
				TOTAL_NET_WT	54.10			
Intending bidders should contact to the Branch Manager For detailed Terms and Conditions, please visit to the RBL Bank respective Branches Place : Karnataka								
Authorized Officer								

PUBLIC NOTICE

Public are informed that our client Mr. MARIAPPAN SUBBURAMAN S/o. Sri. C. V. Mariappan and Mr. M.SIVARAJ S/o. Sri. K.V.Mariappan,, have intent to purchase Agricultural land bearing New Sy.No.37/2, (old Sy No.37), Measuring 0-33 (Thirty Three) Guntas plus 00-02 Guntas of Kharab, in all totally measuring 00-35 Guntas., situated at : HANNASANDRA VILLAGE, Sidarahalli Hobli, Bangalore East Taluk, earlier Bangalore South Taluk, Bangalore, and bounded on the:

- East by : Land In Sy.No.38/2, Sy.No.38/6 of Thirumalashettyhalli Village;
- West by : Land in Sy.No.38;
- North by : Land in Sy.No.37/1;
- South by : Land in Sy.No.38, Sy.No.38/1 of Thirumalashettyhalli Village;

Persons having any right over the said property may lodge their objections/claims with documentary evidence within 5 days from this day to the undersigned. In the absence of any claims within the above said period, it shall be deemed that there are no such claims or that if there are any claims and they have not been made, they shall be deemed to have waived.

P. NAGAMUNI REDDY,
Advocate, SNN Associates,
No.248, 2nd Floor, 10th Main, 1st Block,
100 Feet Road, HRBR Layout,
Kalyan Nagar, Bengaluru - 560043,
M - 9945159840 & 9845313222

ಕೈ ಅಭ್ಯರ್ಥಿ ಪುಟ್ಟಣ್ಣ ರವರು

ಬೆಂಗಳೂರು: ಬೆಂಗಳೂರು ಶಿಕ್ಷಕರ ಕ್ಷೇತ್ರದ ಕಾಂಗ್ರೆಸ್ ಅಭ್ಯರ್ಥಿ ಪುಟ್ಟಣ್ಣ ದಸರಾ ಹಬ್ಬದ ಘಟಾಯ ಕೋನು ನೆಪೆದಿದ್ದ ಮತಧಾರರಿಗೆ ಉಡುಗಿನ ಕೂಪನ್ ವಿತರಿಸಿದ್ದಾರೆ ಎಂದು ವಿಧಾನ ಪರಿಷತ್ ವಿಪಕ್ಷ ನಾಯಕ ಭಲವಾದಿ ನಾರಾಯಣಸ್ವಾಮಿ ಆರೋಪಿಸಿದ್ದಾರೆ. ಈ ಸಂಬಂಧ ಕೇಂದ್ರ ಚುನಾವಣಾ ಆಯೋಗಕ್ಕೆ ದೂರು ಸಲ್ಲಿಸಿದ್ದಾರೆ. ಕೂಪನ್ ಸ್ಟ್ಯಾನ್ ಮಾಡಿದರೆ ಲಲು ಮಾಲಿಗೆ ಹೋಗುತ್ತದೆ. ಇಂತಿಂಥ ವಸ್ತುಗಳು ಇಂಥ ಕಡೆ ಹೋಗಿ ತೆಗೆದುಕೊಳ್ಳಿ ಅಂತ ಹೇಳಿ ಗಿಫ್ಟ್ ಕಾರ್ಡ್‌ಗಳನ್ನು ಬಿಡುಗಡೆ ಮೂಲಕವೇ ಹಂಚಿಸುತ್ತಿದ್ದಾರೆ. ಕೂಪನ್‌ನಲ್ಲಿ 5 ಎಂದು ನಂಬರ್ ಇದ್ದರೆ 5,000 ರೂ., 10 ಇದ್ದರೆ 10 ಸಾವಿರ ರೂ. ಎಂದು ಗಮನಿಸುವುದಿದೆ. ಮುನಿರಾಜು ಎಂಬವನು, ಕಂದರನಲ್ಲಿ ಹಣ ಹಾಕಿ ಕೊಟ್ಟಿದ್ದಾರೆ. ಕೆಲವೆಡೆ ಟಿಫನ್ ಬಾಕ್ಸ್ ವಿತರಿಸಿದ್ದಾರೆ. ಇಂತಹ ಕೆಳಮಟ್ಟದ ರಾಜಕಾರಣಿ ಮಾಡಿ ಶಾಸಕರಾಗಬೇಕು ಎಂದು ಭಲವಾದಿ ಪ್ರತಿಪದ್ಧಾರೆ.



ಭದ್ರತೆಗೆ ಸಂಬಂಧಿಸಿದ ಎಸ್‌ಎಸ್‌ಎಲ್ ಹಾಗೂ ಟಿಎಲ್‌ಎಸ್ ಪ್ರಮಾಣಪತ್ರ ಉದ್ಘಮದಿಂದ ಹೊರ ನಡೆಯಲು ನಿಧರಿಸಿದೆ. ಈ ವ್ಯವಹಾರದ ಭದ್ರತಾ ಕೀಳಿಗಳಲ್ಲಿ ದೋಷ ಕಂಡುಬಂದ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಕಂಪನಿ ಈ ನಿರ್ಧಾರ ಕೈಗೊಂಡಿದೆ. ಈ ವರದಿಯ ಬೆನ್ನಲ್ಲೇ ಕಂಪನಿಯು ಷೇರು ಮೌಲ್ಯ ಶೇ. 20ರಷ್ಟು ಕುಸಿದು, ಸೋರಿಕೆಯಾಗಿಲ್ಲ. ಎಲೆಕ್ಟ್ರಾನಿಕ್ಸ್, ಏಟಿ ಸೆವೆಲಾರು ನಡೆಸುವ ತನಿಖೆಗೆ ಸಹಕರಿಸುತ್ತೇವೆ ಎಂದು ಕಂಪನಿ ಸ್ಪಷ್ಟಪಡಿಸಿದೆ. ಈ ಸೇವೆ ಸಂಸ್ಥೆಯ ಒಟ್ಟು ಆದಾಯದ ಶೇ. 1ರಷ್ಟು ಮಾತ್ರ ಕೊಡುಗೆ ನೀಡುತ್ತಿದ್ದು, ಇನ್ನೂದ ತನ್ನೇ ಮೂಲ ಡಿಜಿಟಲ್ ಪರಿಹಾರಗಳ ಉದ್ಯಮದ ಮೇಲೆ ಗಮನ ಹರಿಸುವುದಾಗಿ ಕಂಪನಿ ತಿಳಿಸಿದೆ.

ಕಾರುಗಳಲ್ಲಿ ಎಮರ್ಜೆನ್ಸಿ ಬ್ರೇಕಿಂಗ್ ಸಿಸ್ಟಮ್ ಕಡ್ಡಾಯ

2030ರಿಂದ ತಯಾರಾಗುವ ವಾಹನಗಳಿಗೆ ಅನ್ವಯ | ಕೇಂದ್ರದ ಕರಡು ಅಧಿಸೂಚನೆ ಪ್ರಕಟ

ನವದೆಹಲಿ: ರಸ್ತೆ ಅಪಘಾತಗಳನ್ನು ತಡೆಯುವ ನಿಟ್ಟಿನಲ್ಲಿ ಕೇಂದ್ರ ರಸ್ತೆ ಸಾರಿಗೆ ಮತ್ತು ಹೆದ್ದಾರಿ ಸಚಿವಾಲಯವು ಪ್ರಮುಖ ನಿರ್ಧಾರ ಕೈಗೊಂಡಿದ್ದು, 2030ರ ಅಕ್ಟೋಬರ್‌ನಿಂದ ನಿರ್ಮಾಣವಾಗುವ ಎಲ್ಲ ಹೊಸ ಮಾದರಿಯ ಕಾರುಗಳಲ್ಲಿ ‘ಅಡ್ವಾನ್ಸ್‌ಡ್ ಎಮರ್ಜೆನ್ಸಿ ಬ್ರೇಕಿಂಗ್ ಸಿಸ್ಟಮ್’ (ಎಎವಿಎಸ್) ಅಳವಡಿಕೆಯನ್ನು ಕಡ್ಡಾಯಗೊಳಿಸಲು ಮುಂದಾಗಿದೆ. ಆ. 19 ರ ಕರಡು ಅಧಿಸೂಚನೆ ಪ್ರಕಾರ, 2030ರ ಅಕ್ಟೋಬರ್‌ನಿಂದ ಮೇಲಲು ಉತ್ಪಾದನೆಯಾಗಿದ್ದು, ಅನಂತರವೂ ಮಾರುಕಟ್ಟೆಯಲ್ಲಿ ಮುಂದುವರಿಯುವ ಹಳೆಯ ಮಾದರಿಯ ಕಾರುಗಳಿಗೆ 2032ರ ಅಕ್ಟೋಬರ್‌ನಿಂದ ಈ ಸಿಸ್ಟಮ್ ಕಡ್ಡಾಯವಾಗಲಿದೆ. ಚಾಲಕರು ತುರ್ತು ಸಂದರ್ಭಗಳಲ್ಲಿ ಬ್ರೇಕ್ ಹಾಕಲು ವಿಫಲರಾದಾಗ, ಅಪಘಾತ ತಡೆಯಲು ಅಥವಾ ಘರ್ಷಣೆಯ ತೀವ್ರತೆಯನ್ನು ತಗ್ಗಿಸಲು ಈ ತಂತ್ರಜ್ಞಾನವು ಸ್ವಯಂಚಾಲಿತವಾಗಿ ಬ್ರೇಕ್ ಹಾಕುತ್ತದೆ. ಎಎವಿಎಸ್-185 ಮಾನದಂಡಗಳಿಗೆ ಅನುಗುಣವಾಗಿ ಎಂ1 ವಿಭಾಗದ ವಾಹನಗಳಲ್ಲಿ (ಕಾರುಗಳು) ಈ ವ್ಯವಸ್ಥೆ ಇರಲಿದೆ. ಇದಲ್ಲದೆ, ಭಾರಿ ವಾಹನಗಳು ಮತ್ತು ಟ್ರಕ್ಕುಗಳ ಸುರಕ್ಷತೆಗಾಗಿ 2027ರ ಆ. 1ರಿಂದ ಅನ್ವಯವಾಗುವಂತೆ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಸ್ಪೆಡಿಟಿ ಕಂಟ್ರೋಲ್ ಸಿಸ್ಟಮ್ ಸೇರಿದಂತೆ ಪರಿಷ್ಕೃತ ಬ್ರೇಕಿಂಗ್ ಮಾನದಂಡಗಳನ್ನು ಸರ್ಕಾರ ನಿಗದಿಪಡಿಸಿದೆ. ಈ ಕರಡು ನಿಯಮಗಳು ಗೆಜೆಟ್‌ನಲ್ಲಿ ಪ್ರಕಟಗೊಂಡ 30 ದಿನಗಳ ನಂತರ ಸಾರ್ವಜನಿಕ ಸಲಹೆಗಾರ್ಥಿ. ಆದರಿಸಿ ಅಂತಿಮಗೊಳಿಸಲಿವೆ.

ಡ್ರೈವಿಂಗ್ ಲೈಸೆನ್ಸ್ ನಿಯಮ ಇನ್ನಷ್ಟು ಬಿಗಿ

ನವದೆಹಲಿ: ಚಾಲನಾ ಪರವಾನಗಿ (ಡಿಎಲ್) ನಿಯಮಗಳನ್ನು ಮತ್ತಷ್ಟು ಬಿಗಿಗೊಳಿಸಲು ಕೇಂದ್ರ ರಸ್ತೆ ಸಾರಿಗೆ ಮತ್ತು ಹೆದ್ದಾರಿ ಸಚಿವಾಲಯ ಮೋಟಾರ್ ವಾಹನ ನಿಯಮಾವಳಿಯ ಪ್ರಮುಖ ಕಡು ತಿದ್ದುಪಡಿಗೆ ಸ್ಪಷ್ಟಪಡಿಸಿದೆ. ಹೊಸ ಪ್ರಸ್ತಾವನೆ ಪ್ರಕಾರ, ಸುರಕ್ಷತೆಗಾಗಿ ಚಾಲನಾ ಚಕ್ರಗಳೊಳಿಯಲ್ ಪರೀಕ್ಷೆಯ ಕನಿಷ್ಠ ಅರ್ಹತಾ ಅಂಶಗಳನ್ನು ಶೇ. 60ರಿಂದ ಶೇ. 75ಕ್ಕೆ ಏರಿಸಲಾಗುವುದು ಹಾಗೂ ಈ ಚಕ್ರಗಳೊಳಿಯಲ್ ಅವಧಿ ಕನಿಷ್ಠ 30 ನಿಮಿಷ ಇರಲಿದೆ. ಇದಲ್ಲದೆ, ಆಧಾರ್ ದೃಢೀಕರಣದ ಮೂಲಕ ಆನ್‌ಲೈನ್‌ನಲ್ಲಿ ಚಾಲನಾ ಪರವಾನಗಿಯ ವಿವರಗಳಾದ ಹೆಸರು ಹಾಗೂ ವಿಳಾಸ ಬದಲಾವಣೆ ಮಾಡಿಕೊಂಡರೆ ವಿಧಿಸಲಾಗುತ್ತಿದ್ದ ಶುಲ್ಕವನ್ನು ರದ್ದು ಗೊಳಿಸಲು ಪ್ರಸ್ತಾಪಿಸಲಾಗಿದೆ. ಗುರುತು, ವಿಳಾಸದ ಪುರಾವೆಯಾಗಿ ಆಧಾರ್, ಪಾಸ್‌ಪೋರ್ಟ್, ಮತಧಾರದ ಗುರುತಿನ ಚೀಟಿ, ಇ-ರೇಷನ್ ಕಾರ್ಡ್ ಮತ್ತು ಜನನ ಪ್ರಮಾಣಪತ್ರಗಳನ್ನು ಬಳಸಿ ಅರ್ಜಿ ಸಲ್ಲಿಸಬಹುದು. ಇಂತಹ ಅರ್ಜಿಗಳನ್ನು 15 ದಿನಗಳ ಒಳಗೆ ವಿಲೇವಾರಿ ಮಾಡುವುದನ್ನು ಕಡ್ಡಾಯಗೊಳಿಸಲಾಗಿದೆ. ಇನ್ನು ಮುಂದೆ ವಿತರಿಸಲಾಗುವ ಅಥವಾ ನವೀಕರಿಸಲಾಗುವ ಎಲ್ಲ ಚಾಲನಾ ಪರವಾನಗಿಗಳು ಫಾರ್ಮ್ 7 ಮಾದರಿಯ ವಿವಿಧ ಅಥವಾ ಲ್ಯಾಮಿನೇಟೆಡ್ ಕಾರ್ಡ್ ರೂಪದಲ್ಲಿ ಇರಲಿವೆ. ಈ ಕರಡು ಅಧಿಸೂಚನೆಯ ಸಂಬಂಧ ನಿರ್ದಿಷ್ಟ ಸಾರ್ವಜನಿಕ ಅಕೇಡಮಿ ಸಲಿಸಲು 30 ದಿನಗಳ ಕಾಲಾವಕಾಶ ನೀಡಲಾಗಿದೆ.

■ ಉತ್ತೀರ್ಣ ಅಂಶ ಶೇ. 75ಕ್ಕೆ ಏರಿಕೆ

■ ಆಧಾರ್ ಜತೆ ಆನ್‌ಲೈನ್ ಸೇವೆ ಪಡೆದರೆ ಉಚಿತ ಸೌಲಭ್ಯ



ನವದೆಹಲಿ: ರಸ್ತೆ ಅಪಘಾತಗಳನ್ನು ತಡೆಯುವ ನಿಟ್ಟಿನಲ್ಲಿ ಕೇಂದ್ರ ರಸ್ತೆ ಸಾರಿಗೆ ಮತ್ತು ಹೆದ್ದಾರಿ ಸಚಿವಾಲಯವು ಪ್ರಮುಖ ನಿರ್ಧಾರ ಕೈಗೊಂಡಿದ್ದು, 2030ರ ಅಕ್ಟೋಬರ್‌ನಿಂದ ನಿರ್ಮಾಣವಾಗುವ ಎಲ್ಲ ಹೊಸ ಮಾದರಿಯ ಕಾರುಗಳಲ್ಲಿ ‘ಅಡ್ವಾನ್ಸ್‌ಡ್ ಎಮರ್ಜೆನ್ಸಿ ಬ್ರೇಕಿಂಗ್ ಸಿಸ್ಟಮ್’ (ಎಎವಿಎಸ್) ಅಳವಡಿಕೆಯನ್ನು ಕಡ್ಡಾಯಗೊಳಿಸಲು ಮುಂದಾಗಿದೆ. ಆ. 19 ರ ಕರಡು ಅಧಿಸೂಚನೆ ಪ್ರಕಾರ, 2030ರ ಅಕ್ಟೋಬರ್‌ನಿಂದ ಮೇಲಲು ಉತ್ಪಾದನೆಯಾಗಿದ್ದು, ಅನಂತರವೂ ಮಾರುಕಟ್ಟೆಯಲ್ಲಿ ಮುಂದುವರಿಯುವ ಹಳೆಯ ಮಾದರಿಯ ಕಾರುಗಳಿಗೆ 2032ರ ಅಕ್ಟೋಬರ್‌ನಿಂದ ಈ ಸಿಸ್ಟಮ್ ಕಡ್ಡಾಯವಾಗಲಿದೆ. ಚಾಲಕರು ತುರ್ತು ಸಂದರ್ಭಗಳಲ್ಲಿ ಬ್ರೇಕ್ ಹಾಕಲು ವಿಫಲರಾದಾಗ, ಅಪಘಾತ ತಡೆಯಲು ಅಥವಾ ಘರ್ಷಣೆಯ ತೀವ್ರತೆಯನ್ನು ತಗ್ಗಿಸಲು ಈ ತಂತ್ರಜ್ಞಾನವು ಸ್ವಯಂಚಾಲಿತವಾಗಿ ಬ್ರೇಕ್ ಹಾಕುತ್ತದೆ. ಎಎವಿಎಸ್-185 ಮಾನದಂಡಗಳಿಗೆ ಅನುಗುಣವಾಗಿ ಎಂ1 ವಿಭಾಗದ ವಾಹನಗಳಲ್ಲಿ (ಕಾರುಗಳು) ಈ ವ್ಯವಸ್ಥೆ ಇರಲಿದೆ. ಇದಲ್ಲದೆ, ಭಾರಿ ವಾಹನಗಳು ಮತ್ತು ಟ್ರಕ್ಕುಗಳ ಸುರಕ್ಷತೆಗಾಗಿ 2027ರ ಆ. 1ರಿಂದ ಅನ್ವಯವಾಗುವಂತೆ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ಸ್ಪೆಡಿಟಿ ಕಂಟ್ರೋಲ್ ಸಿಸ್ಟಮ್ ಸೇರಿದಂತೆ ಪರಿಷ್ಕೃತ ಬ್ರೇಕಿಂಗ್ ಮಾನದಂಡಗಳನ್ನು ಸರ್ಕಾರ ನಿಗದಿಪಡಿಸಿದೆ. ಈ ಕರಡು ನಿಯಮಗಳು ಗೆಜೆಟ್‌ನಲ್ಲಿ ಪ್ರಕಟಗೊಂಡ 30 ದಿನಗಳ ನಂತರ ಸಾರ್ವಜನಿಕ ಸಲಹೆಗಾರ್ಥಿ. ಆದರಿಸಿ ಅಂತಿಮಗೊಳಿಸಲಿವೆ.